

**(2021) 05 AHC CK 0091**

**Allahabad High Court**

**Case No:** Criminal Miscellaneous Anticipatory Bail Application U/S 438 Cr.P.C. No. - 9404 Of  
2021

Krishna Kumar Sharma  
And 2 Others

APPELLANT

Vs

State Of Uttar Pradesh

RESPONDENT

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**Date of Decision:** May 10, 2021

**Acts Referred:**

- Indian Penal Code, 1860 - Section 420, 467, 468, 471, 406, 120-B, 323, 504, 506
- Code Of Criminal Procedure, 1973 - Section 156(3), 313, 438, 438(3), 438(5)
- Allahabad High Court Rules, 1952 - Rule 18

**Hon'ble Judges:** Siddharth, J

**Bench:** Single Bench

**Advocate:** Bharat Pratap Singh, Shivam Shukla

**Final Decision:** Allowed

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**Judgement**